

Office of the District & Sessions Judge, Ghaziabad.

Date : 08 April 2021

(Order No. 177/2021)

In view of the report dated 08-04-2021 received from Chief Medical Officer Ghaziabad through whatsapp at 5.40 P.M that Sri Rajeev Kumar, Class IV employee of District Court, Ghaziabad posted in the court of Additional District & Sessions Judge, Court No. 04, Ghaziabad has been found corona positive and vide aforesaid report Chief Medical Officer, Ghaziabad has opined to contain the Court of Additional District & Sessions Judge Court No. 04, Ghaziabad situated at Civil Courts Ghaziabad for 24 hours only and during said period sanitization and sampling of Court Campus will be done.

In this regard Hon'ble Court vide letter No. 1941/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 05-04-2021 has issued Guidelines for functioning of District Court/ Tribunals, keeping in view the increasing cases of Covid-19 in Districts. Para 08 of aforesaid guidelines provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Court campus should be closed for particular period, then the such Court / Court Campus may be closed for the said period and an intimation mentioning the specific reasons may be sent to Allahabad High Court."

Hence in compliance of mandate contained in para 08 of Hon'ble Court's letter No. 1941/LXXXVII-CPC/e-Courts/ Allahabad/ Dated 05-04-2021 for complete sanitization Court of Additional District & Session Judge, Court No. 04, Ghaziabad shall remain closed for 24 hours i.e. on 09-04-2021. Meanwhile complete sanitization of Court Campus be done under supervision of Officer-in-charge Nazarat and Chief Judicial Magistrate, Ghaziabad and to submit their compliance report by 09-04-2021.

Cases fixed in Court of Additional District & Sessions Judge, Court No. 04, Ghaziabad on 09-04-2021 shall be taken on 26.04.2021 for hearing excluding Bail Applications and cases u/s 156(3) Cr. P.C. and cases expedited vide order of Hon'ble High Court and Hon'ble Supreme Court. Rest of the Courts will remain functional.

Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

Inform all concerned accordingly.

Amin
08.04.2021

(Jitendra Kumar Sinha)
District & Sessions Judge,
Ghaziabad.